

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

RSA No. 4848 of 2012 (O&M)

Surjit Kaur

Vs

Mohan Lal & Ors.

To,

Respondent No. 2

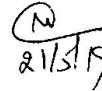
Balbir Kaur d/o Amarjit Singh,  
r/o Killa Raipur, Patti Ranga,  
Tehsil and Distt. Ludhiana.

Whereas it is proved to the satisfaction of this court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued against him to appear in this Court on 19.09.2019 personally or through some one authorized by law to act for him or an Advocate of this Court to defend the above noted case failing which it will be heard and decided in his absence.

Given under my hand and the seal of this Court on 21<sup>st</sup> May, 2019.

  
Superintendent Gr. I (Civil-II)

Punjab and Haryana High Court,  
Chandigarh

  
21/5/19